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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

SPECIAL BENCH (video Conference)

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 254/9/HDB/2020
NAME OF THE COMPANY	Lime Lite Advertising Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Leisure Ltd
NAME OF THE RESPONDENTS(S)	Lime Lite Advertising Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

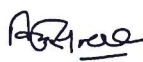
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.254/9/HDB/2020, pursuant to hearing held on 28.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Yogesh Kumar Herur, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of the Corporate Debtor.
4. Counsel for the Petitioner is directed to issue another notice to the Respondent for appearance and for making submissions and file proof of service of notice in the registry.
5. For hearing submissions, put up the matter on 19.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL